To,
Mr. Agneshwar Sen
Advisor (B&CS) Information.
asen@trai.gov.in or
sapnatrai@gmail.com.

Dear Sir

Sub : Comments and Suggestion Regulatory Framework for Platform Services
With reference to subject cited above, I came to know that TRAI has called suggestion from stakes holder and from public for plat form services to be operated by DPo's.

Question : 1. Do you agree with the following definition for Platform Services (PS)?
If not, please suggest an alternative definition:

Answer : "Platform services (PS) are programs transmitted by Distribution Platform Operators (DPOs) **exclusively to their own subscribers** and does not include Doordarshan channels and TV channels permitted under downlinking guidelines."

Objection : Please note that all programme and advertisement relayed by DPO's should be as per programming and advertisement code. means programme relayed through DPo's should be in confirminity with cinematography Act, and programme should be censored. Reasone for sensor ship is DPO's mainly Local cable operators are not literate person, they have started relaying their own News & Current affairs TV channel. And in our city many MSO's has inserted Local based news TV channel..
Cable Operators are neither Journalist and nor related to media houses/print media etc, but have started TV Channels, and there is always chance that wrong news is relayed. So these LCO's or DPo's should not be given permission specially for **News and current affairs TV channels**.

2. I would appreciate if Local TV Channels started at local level, but running a **News Channel at local level** is a specialized Job, and it should be run by journalist or by print media person. Since cable industry is service provider only. I would request authority not to give permission to Cable operators or DPos for permission to run their own Local TV Channel, instead permission should be given to indepdent company or person who have experienced. There should be complete monitoring on such TV Channels other wise people may be black mailed. And at local level mighty politicians will control all such TV Channels. Such news Channels presently run in our City, Navi Mumbai by Den net work Ltd, in Cable, Digi cable, they are running illegally full fledged News Channels and transmitted to almost all the LCO's. and this is **Violation of programming and Advertisement Code & Violation of Cinematography act** . and Local police does not understand such issues and are always under pressure from politicians.
As per your Para No. 2, this is good initiative that weather information, and entertainment TV Channels can be run, but running a News Channels at local level is very dangerous. DPO's transmit and retransmit such Channels to all most all the state level and such News Channels are working like a national TV Channels. Such TV channels relay news, since there is no monitoring body and no recording available so many time people blackmailed and innocent people suffered a lot.

Your below Para No. 2 is perfect, my only worry is if permission is given then controlling mechanism should be also there.
2. Kindly provide comments on the following aspects related to programs to be permitted on PS channels:
1. PS channels cannot transmit/ include
2.1.1 Any news and/or current affairs programs,
2.1.2 Coverage of political events of any nature,
2.1.3 Any program that is/ has been transmitted by any Doordarshan channels or TV channels permitted under uplinking/ downlinking guidelines, including serials and reality shows,
2.1.4 International, National and State level sport events/ tournament/ games like IPL, Ranji trophy, etc.

2. PS channels can transmit/ include
2.2.1 Movie/ Video on demand
2.2.2 Interactive games,
2.2.3 Coverage of local cultural events and festivals, traffic,
weather, educational/ academic programs (such as
coaching classes), information regarding exam

Refer to your Point No. 2.2.3, DPo's will start relaying News and he will make an excuse that he is showing local cultural events etc. so please take appropriate action and consider my suggestions.

Thanking you
Truly Yours,

Advocate Vinod Gangwal.

सेवामें श्री अग्नेश्वर सेन

Advisor B&CS, TRAI

Delhi.

दिंनाक 24 जुलाई 2014

विषय : स्थानीक केबल चॅनल के संबध में परामर्श पत्र पर विचार (TRAI)

नमष्कार

महोदय जी,

सबसे पहले तो में ट्राई एवं आपका धन्यवाद देना चाहुगा कि आपने आम जनता एवं ग्रसित पक्षो से विचार मंगवाये है, इस संबध में मेंरे विचार निम्न है.

1. केबल ऑपरेटर को स्थानीय चॅनल की अगर परमिशन दी जाती है, तो उसमें केबल ऑपरेटर द्वारा **स्वयं का निर्मीत कंटेट नही होना चाहिये** एवं यानी की प्रोग्रामिंग एवं एडर्वटायजिंग कोड के तहत ही समस्त प्रोग्राम रिले किये जाये. अगर ऐसा नहीं होता है तो निम्न रुल की अवहेलना होगी.

a. Violation of Programming Code & Advertisement Code such as Rule7(1)(d), (i),(m) and Rule 6(2) of the Cable Television rules by Various Cable Operator and Illegal TV Channel.

b. That as per Cable TV Act, No Cable Operator shall transmit or re-transmit through a cable service any **programme unless such programme** is in conformity with the prescribed programme & Advertising code. Rule 6 sub section (n) **says that no programme should be carried in cable net work which contravenes the provisions of the cinematography act 1952.**

c. Cinematography Act says, No Video/Film Should be uploaded for public unrestricted View unless it is approved by **CBFC** . and same is confirmed in **Rule 6 Sub section (n).**

2. केबल ऑपरेटर को कभी भी **न्यूज चॅनल** की परमिशन नहीं दी जानी चाहिये क्यों कि ये ना तो पत्रकार होते है और नाहीं इनको न्यूज का कोई तर्जुबा होता है. केबल ऑपरेटर का काम सिर्फ केबल आपरेशन तक ही सिमीत होना चाहिये, हाँ अगर वे **सिनेमेटोग्राफि एक्ट के तहत सेंसर** फिल्म् चलाते है तो कोई आपत्ती नहीं है, प्रोवाईडेड उनके पास निर्माता द्वारा अनुमती हो.

3. केबल ऑपरेटर को विज्ञापन सिर्फ वो ही चलाने की परमिशन दी जानी चाहिये जो कि एडवरटायजिंग कोड के हिसाब से बनाये गये हो, हमारे नवी मुम्बई में कई केबल ऑपरेटर अंध विश्वास फेलाने वाले, एवं गंदे िविज्ञापन चलातेू है, जिन पर कोई भी नियंत्रण नहीं है.

4. हमारे नवी मुम्बई मे निम्न चॅनल अवैध तरीके से एमएसओ द्वारा अपने सिग्नल में अवैध तरीके से दिखाये जा रहे है,

अ. MVTV, InTime, Drushty, Star Karnala, Channel-1etc.NMTV. these all are illegal TV channels, they have simply taken Cable operation licence and enter in the Govt. places and taking interviews of **Ministers and top police officers presenting themselves as Journalists.**

आ. मतब यह सभी अवैध चॅनल डेन, डीजी इन केबल इस प्रकार के एमएसओ के द्वारा दिखाये जा रहे है, इनमें से ज्यादातर चॅनल ने दिखावे के लिये केबल ऑपरेटर का लायसेंस लिया है, मगर एक भी केबल ऑपरेटर नही है, इस प्रकार की गतिविधी को रोके जाना चाहिये. उदाहरणत डेन केबल नेटवर्क नवी मुम्बई में 819 नम्बर पर एमवीटीवी दिखा रहा है यह एक एसा चॅनल है जो देश विदेश एवं स्थानीक न्यूज चॅनल दिखाता है, साथ ही इस प्रकार के चॅनल पर कोई रोक नही है, जब भी हम कोई केस करते है तो कहता है कि हमने तो न्यूज दिखायी ही नहीं.

5. इस प्रकार के न्यूज चॅनल जिनको कोई एक्सिपरीयंस नही होता है, देश के लिये खतरा है क्यों कि पैसो के लिये हमारे देश के कई सुचनाये अपराधियों तक पहुंचने एवं देश के दुश्मनो तक पहुंचने का खतरा बना रहता है. एवं ट्राई को साफ करना चाहिये की यह लोग पत्रकार नहीं है एवं नाही उन्होने ऐसे चॅनल को ऑथोराईज्ड किया है.

6. That as per Advertisement code.—No person shall transmit or re-transmit through a cable service any advertiseme unless such advertisement is in conformity with the prescribed advertisement code. which means all the advertisements should be approved by CBFC.

7. That as per Cinematography Act, 1952, Section 7, 1[(1) If any person -

(a) **exhibits** or permits to **be exhibited in any place** -

(i) any film other than a film which has been **certified by the Board** as

suitable for unrestricted public exhibition he shall be punishable with imprisonment for a term which may extend to three year.

8. अगर आप स्थानीक न्यूज चॅनल को परमिशन देते है तो उन **पत्रकार व न्यूज** पेपर के संपादक या मालिक को दे जिनको इस संबध में तर्जबा है एवं पूर्ण जानकारी हासिल करने के बाद में ही न्यूज चॅनल की परमिशन दे.

अ. इस प्रकार के न्यूज चॅनल सिर्फ **स्थानीय न्यूज** ही दिखाये एवं **केबल ऑपरेटर के द्वारा एक निश्चीत दल सब्सक्राईबर की संख्या के हिसाब** से ली जानी चाहिये

आ. स्थानीय न्यूज चॅनल कई बार इलेक्शन में **पॉलिटीशीयन द्वारा कंट्रोल एवं बाधित किये जाते है**, अत ऐसा प्रोवीजन किया जाना चाहिये की एक बार एमएसओ के साथ स्थानीय न्यूज चॅनल का अग्रीमेंट होगया तो उस चॅनल को नेताओं की मर्जी एवं प्रभाव में नही निकाला जाना चाहिये. क्यों कि नेताओं के हस्तक्षेप से चुनावी परिणाम प्रभावीत होते है.

उपरोक्त मेंरे सुझाव है, में चाहुंगा की जब भी इस संबध में ऑपन हाउस हो तब मे हिस्सा लेना चाहुंगा.

स धन्यवाद

विनोद गंगवाल